



भारतीय विधिज्ञ परिषद्  
**BAR COUNCIL OF INDIA**

(Statutory Body Constituted under the Advocates Act, 1961)

21, Rouse Avenue Institutional Area, Near Bal Bhawan, New Delhi - 110002

**Press Release dated 22.12.2019**

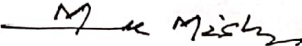
Bar Council of India in its meeting held on 22.12.2019 under Item No. 467/2019 passed the resolution which is quoted below:-

The Bar Council of India has appealed to the people of the country to maintain peace and harmony. The Lawyers, the Bar Associations, State Bar Councils, the students' Associations of National Law Universities and all the Law Colleges should come forward, take active and positive steps to ensure that the Law and order is maintained throughout the country: They should try to convince the people and the common-man to enhance the feelings of brotherhood in the society: Anyone involved in the acts of violence should be brought to the notice of Administration.

The Leaders of the Bar and young students are requested to take active role in diffusing the disturbances and violence in the country: We are to convince the people and the illiterate ignorant mass, who are being misled by the some so-called leaders (for serving their own political ambitions) the matter with regard to Citizenship Amendment Act is under consideration of our Supreme Court, therefore everyone should await the decision of Apex Court. The people have immense faith on our Hon'ble Supreme Court.

The Bar Association, Students' Bar Associations and the responsible citizen should deprecate any sort of provocative speech of any political leader.

The damage to public or private properties, the attack on our Police official/personnel or the defence personnel are very serious issues. The Legal fraternity and their bodies cannot tolerate any attack on or humiliation of our forces. Bar expresses its solidarity with our Police and Armed forces.

  
**Manan Kumar Mishra**  
Chairman, BCI